NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 57(ND)/2016 CA NO.

CORAM:

PRESENT::

SH. R. VARDHARJAN

HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Mrs. Reena Ahluwalia & Ors.

Vs.

M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

S.NO. NAME DESIGNATION Companies Act 2013.

REPRESENT

REPRESENTATION

SIGNATURE

1. MR. ARUN SAKENA

ADV

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2. Ms. MALINI
3. Mr. Powinder

ADV

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Order

As per order in CP 40(ND)/2012